

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 552 of 1996

Monday, this the 10th day of June, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

S. Muraleedharan Pillai, S/o Sreedharan Pillai,  
Observer Grade II,  
Central Water Commission, Site No.18 A,  
Malakkara, Edayaranmula P.O. .. Applicant

By Advocate Mr R Sreeraj.

Vs

1. The Executive Engineer,  
Central Water Commission,  
Khaliffa Buildings,  
S.R.M. Road, Cochin -18.
2. The Superintendeing Engineer,  
Central Water Commission,  
Cauvery and Southern Rivers Circle,  
No.621, 80 Feet Road, I Main, II Block,  
Rajaji Nagar, Bangalore -10. .. Respondents

By Advocate Mr Devi for Mr Mathews J.Nadumpara, Addl.CGSC.

The application having been heard on 10th June 1996,  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks a direction to retain him at Malakkara (prayer -ii), and a declaration that his request (A-7) for transfer to Trivandrum is liable to be considered. Applicant was working at Trivandrum when he was transferred to Malakkara by A-1 order, to accommodate one N. Kandaswamy. This is clear from A-2 which states:

"Shri S.M. Pillai, Obs.Gr.II may be informed that his case can be considered sympathetically after the present personal problems of Shri Kandaswamy, Obs. Gr.I are over."

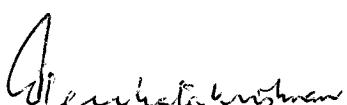
This order makes amusing reading. An order of transfer is to be made in public interest. May be considerations pertaining to the employee can enter consideration. But seldom one sees an order passed and kept in force:

" Until the present personal problems  
of ... are over."

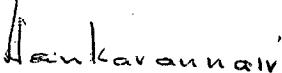
Be that as it may, we direct respondents to consider A-7 representation and pass a speaking order thereon within thirty days from today, allowing applicant to remain in his present station in the meanwhile.

2. Original application is disposed of as aforesaid.  
No costs.

Dated the 10th June, 1996.

  
P V VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR (J)

VICE CHAIRMAN

List of Annexures

- Annexure A1: True copy of the order No.SWRD/II (3)/91/  
Admn.-II/1617-23 dated 27.2.1991 issued  
by 1st respondent to the applicant.
- Annexure A2: True copy of the Letter No.SWRD/12(37)/90/  
Admn-II/2249 dated 16.3.1991 issued by 1st  
respondent to the applicant.
- Annexure A7: True copy of the representation dated 14.2.1994  
submitted by applicant to the 2nd respondent.